

Exhibit-5

Name of the corporate debtor: Venus Garments (India) Limited; Date of commencement of liquidation: 22.07.2025; List of stakeholders as on: 20.09.2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether lien / attachment pending disposal?	% of voting share in SCC			
1	Office of Asst. Commissioner, State Tax, Ludhiana-II	State Govt. (Punjab)	01.08.2025	8,18,72,078.00	13,63,092.00	Excise & Taxation Dues	NIL	0.034	NIL	8,05,08,986.00	Supporting documents and clarifications not provided to substantiate the claim.
2	Employees Provident Fund Organisation (EPFO) through Assistant PF Commissioner, (Legal) Regional	Central Govt.	20.08.2025	9,18,105,090	9,18,105,090	EPFO Dues	NIL	-	NIL	NIL	

Pranod Kumar Misra
Liquidator

Venus Garments (India) Limited
CIN U11717PB1999PLC022270
4th Floor, DLF City Park - 4,
Gurgaon, Haryana-122002
E: liquidator@venusgarments@gmail.com

3	Office of the Assistant Commissioner (State Tax), Tiruppur South Assessment Circle Tiruppur	State Govt. (Tamil Nadu)	-	3,09,806.03,09,806.00	3,09,806.03,09,806.00	NIL	NIL	NIL	NIL	0.008	NIL	NIL	NIL	NIL	NIL	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
4	The Commissioner of Customs, NS II, JNCH, NHAVA SHEVA	Central Govt.	-	1,59,25,717.00	1,59,25,717.00	NIL	NIL	NIL	NIL	0.403	NIL	NIL	NIL	NIL	NIL	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.



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